

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 14th March, 2017

No.HC.VII-100 (Pt.-V)/2010/ 1194 /A : Shri T. Lalhmachhuana, Civil Judge-cum-JMFC, Aizawl District, Mizoram is **exempted** from attending the East Zone Regional Conference on '**Enhancing the Excellence of Judicial Institutions : Challenges and Opportunities**', organized by the National Judicial Academy (NJA) India, Bhopal in collaboration with the High Court of Sikkim and Sikkim Judicial Academy **on 1st & 2nd April, 2017 at Gangtok (Sikkim)**.

Further, Hon'ble the High Court has been pleased to **nominate** Shri Thomas Lalrammawia, Civil Judge-cum-JMFC, Champhai District, Mizoram to attend the aforesaid Regional Conference in place of Shri T. Lalhmachhuana.

The Officer is to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-V)/2010/ 1195 - 1211 /A dated 14 .03.2017

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Sikkim Judicial Academy.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action (in reference to the Notification No. HC.VII-100 (Pt.-V)/2010/638/A, dated 15th Feb, 2017)
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.
5. The Registrar General, High Court of Sikkim, Gangtok.
6. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the concerned officers accordingly.**
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. Shri T. Lalhmachhuana, Civil Judge-cum-JMFC, Aizawl District, Mizoram
11. Shri Thomas Lalrammawia, Civil Judge-cum-JMFC, Champhai District, Mizoram

It is for information of the nominated officer that the details regarding venue, accommodation etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course. He is requested to send his travel itinerary to the Registrar / Director, Sikkim Judicial Academy and the High Court of Sikkim at (dir.sja-sik@nic.in) & (hc-sik@nic.in). He is also requested to send a copy of the said itinerary to the undersigned at (regj.ghc@gmail.com).

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

* 14.3.17
Registrar (Judicial)